

F.No. J-11017/1/2019-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 29th August, 2019

ORDER

The President is pleased to authorize the Ld. Assistant Solicitor General of India for the High Court of Andhra Pradesh at Amravati to allocate cases pertaining to Central Government litigation amongst the panel of counsel for the erstwhile High Court of Judicature at Hyderabad for the state of Telangana and the state of Andhra Pradesh, who are willing to conduct Central Govt. litigation before the High Court of Andhra Pradesh at Amravati, under intimation to this Department, till a separate panel of counsel for the High Court of Andhra Pradesh at Amravati is finalized by this Department.

2. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy to:-

1. PS to ML&J/ PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. All the Branch Secretariat at Mumbai, Kolkata, Chennai & Bengaluru.
3. The Registrar, High Court of Andhra Pradesh at Amravati.
4. Shri Boppudi Krishna Mohan, Asst. SGI, High Court of Andhra Pradesh at Amravati.
5. Shri K. Laxman, Asst. SGI, High Court for the state of Telangana at Hyderabad.
6. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for information of all concerned.
7. Guard File/Judicial Section with 5 spare copies.



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